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श्रेस रिपोर्टी के ग्रनसार कहा जाता है कि 15 श्रप्रैल, 1971 को नई दिल्ली में ततीय दोराब टाटा स्मारक व्याख्यान देते समय भारत के भृतपुर्व मुख्य न्यायाधिपति श्री जे० सी० शाह ने संविधान के अधीन न्यायपालिका की भूमिका की व्याख्या करते हए, न्यायिक पूर्नावलोकन के सम्बन्ध में कुछ बातें कहीं । चंकी साविधानिक स्थिति बिल्कुल स्पष्ट है इसलिए इस सम्बन्ध में सरकार की प्रति-किया का प्रथन ही नहीं उठता।

†ITHE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/ विधि श्रौर न्याय मंत्रालय में राज्य मंत्रो (SHRI NITI RAJ SINGH CHAUDHURY):
(a) and (b). According to press reports
Shri J.C. Shah, former Chief Justice of India, while delivering the third Dorab Tata Memorial Lecture in New Delhi on 15th April, 1971, is reported to have made certain observations regarding Judicial review while explaining the Role of Judiciary under the Constitution. As the Constitutional position is quite clear the question of Government reaction in this regard does not arise.]

COMMON CIVIL CODE FOR ALL COMMUNITIES IN INDIA

- 28. SHRI R.P. KHAITAN: Will the Iinister of LAW AND JUSTICE/ Minister न्याय मंत्रो be pleased to state: विधि ग्रौर
- (a) whether Government have recently taken a decision to prepare a common civil code for all communities in India; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/ विधि श्रीर न्याय मंत्रालय में राज्य मंत्री (SHRI NITI RAJ SINGH CHAUDHURY):

- (a) No, Sir.
- (b) Does not arise.

CHIEF CATERING SUPERINTENDENTS IN NORTHERN RAILWAY

- 29. SHRI A.D. MANI : Will the of RAILWAYS/रेल मंत्री be Minister pleased to state:
- (a) how many Chief Catering Superintendents are employed by the Northern Railway at Delhi and New Delhi;
- (b) what is the nature of their work and the remunerations paid to them; and

(c) whether any Chief Catering Superintendent is deputed to work at Parliament House?

THE MINISTER OF RAILWAYS कि मंत्री (SHRI K. HANUMANTHAIYA): (a) to (c). There is no post of Chief Catering Superintendent on Northern Superintendent on Northern Kallway. There is one post of Chief Inspector Catering in grade Rs. 450-575 which has been downgraded to scale Rs. 370-475 for Delhi Chief Inspector Catering in grade Rs. 370-475 for Delhi Chief Catering Rs. 370-475 for Delhi Chief Rs. 370-475 for Delhi C Railway. area. He is responsible for the smooth and efficient functioning of departmental establishments at Delhi and New Delhi stations and also contract catering establishments in Delhi area. Similarly there is a post of Chief Inspector Catering grade Rs. 450-575 which has been downgraded to scale Rs. 370-475 for the Parliament House catering unit. He is responsible for the smooth and efficient functioning of the Parliament House catering unit.

Data of Area Under Irrigation

- IRRIGATION AND 30. SHRI R.P. KHAITAN: of Minister POWER/सिंचाई ग्रौर विद्यत मंत्री be pleased to state:
- (a) the total area under irrigation in the country as on 31st March, 1971;
- (b) the total area likely to be brought under irrigation during the next three years:
- (c) the details of the various grants given by the Central Government to the State Government (State-wise) for the development of irrigation during the last three years?

THE DEPUTY MINISTER IN THE INISTRY OF IRRIGATION AND MINISTRY POWER/सिचाई श्रौर विद्यत मंत्रालय में उपमंती/ (SHRI BAIJNATH KUREEL): (a) By March, 1971 irrigation facilities are estimated to be available to about 49 million acres from major and medium irrigation schemes and 50 million acres from minor irrigation schemes.

- (b) 8.3 million acres from major and medium irrigation schemes and 5 million acres from minor schemes.
- (c) Irrigation is a State subject and funds for it are provided by the State Governments from within their Plan outlays, for which Central Assistance is given. The total Plan outlays of the States, Central assistance therefor, and the outlays made by the State Governments on major and medium irrigation projects in the Annual Plans for 1966—69, 1969-70 and 1970-71 are given in the attached statement.

^{†[]} English translation.

to Questions

(Rs. in crores)

STATEMENT

					1966—69			1969-70			1970-71	
				Total	Central	Outlay	Total	Central Assistance	Outlay	Total	Central assistance	Outlay made
State				on State	to State		on State	to State		on State	to State	by State
				Plan (All	Plan.		Plan (All	Plan.		Plan (All	Plan.	Govt. on
				Sectors)			Sectors).			Sectors)		irrigation
						projects.			projects.			projects.
1. Andhra Pradesh				232.02	161.6	60.5	62.0	42.9	17.45	80.06	43.5	19.4
2. Assam		•	•	87.11	85.8	3.1	34.2	33.1	3.19	48.09	38.9	0.81
3. Bihar		•	•	223.23	155.2	55.1	63.6	60.4	17.10	85.69	61.3	17.4
4. Gujrat	•	•	•	207.14	76.4	44.7	75.0	28.2	19.00	86.00	28.6	19.23
5. Haryana		•	•	72.82	46.4	10.5	23.2	14.0	3.05	40.00	14.2	2.66
6. Jammu & Kashm	ir.	•	•	62.09	0.09	0.4	23.5	23.5	1.60	29.34	26.3	0.40
7. Kerala		•	•	139.75	89.7	10.1	34.2	31.1	2.55	46.00	31.7	4.08
8. Madhya Pradesh		•	•	172.64	141.9	20.5	49.1	46.7	8.16	67.20	47.5	7.69
9. Maharashtra		•	•	408.67	111.0	57.6	115.0	43.80	19.50	56.72	44.5	23.36
10. Mysore .		•	•	179.77	109.2	32.1	50.9	30.60	10.00	65.00	31.4	14.33
11. Orissa .		•	٠	131.58	80.7	20.4	32.0	28.4	4.9	41.64	29.0	6.46
12. Punjab .		٠	•	112.77	51.8	6.9	44.9	17.9	4.5	49.67	18.3	2.58
13. Rajasthan .		٠	•	135.65	119.4	32.6	43.00	38.9	14.5	53.86	39:9	13.39
14. Tamil Nadu.		٠	•	249.95	121.0	12.7	72.00	36.0	4.4	79.30	39.6	4.24
15. Uttar Pradesh		٠	•	456.03	259.4	44.5	160.00	94.0	18.3	179.19	95.4	18.6
16. West Bengal		•	٠	163.83	112.7	11.5	43.15	39.5	3.26	52.67	40.0	4.79

N.B.—These figures are exclusive of the non-plan loan assistance given during 1969-70 and 1970-71,